

**OFFICE OF THE DISTRICT & SESSIONS JUDGE, MIRZAPUR**

**Order**


In compliance of the Hon'ble High Court letter no. 1946/LXXXVII-CPC/e-Courts/ Allahabad Dated : 26 April 2021, the general dates are fixed as mentioned below for Criminal Cases & Civil Cases, except bail and urgent matters pending in Mirzapur Judgeship.

<b>General Date of Cases from 29.04.2021 to 15.05.2021</b>			
<b>Criminal Cases</b>		<b>Civil Cases</b>	
29.04.2021	24.05.2021	29.04.2021	24.05.2021
30.04.2021	25.05.2021	30.04.2021	25.05.2021
01.05.2021	26.05.2021	01.05.2021	26.05.2021
02.05.2021	-	02.05.2021	-
03.05.2021	27.05.2021	03.05.2021	27.05.2021
04.05.2021	28.05.2021	04.05.2021	28.05.2021
05.05.2021	31.05.2021	05.05.2021	31.05.2021
06.05.2021	01.06.2021	06.05.2021	01.07.2021
07.05.2021	02.06.2021	07.05.2021	02.07.2021
08.05.2021	-	08.05.2021	-
09.05.2021	-	09.05.2021	-
10.05.2021	03.06.2021	10.05.2021	05.07.2021
11.05.2021	04.06.2021	11.05.2021	06.07.2021
12.05.2021	07.06.2021	12.05.2021	07.07.2021
13.05.2021	08.06.2021	13.05.2021	08.07.2021
14.05.2021	-	14.05.2021	-
15.05.2021	09.06.2021	15.05.2021	09.07.2021
16.05.2021	-	16.05.2021	-

The Bail pending before all courts of the Judgeship shall be taken up by the respective courts, for hearing.

Inform all concerned. System Officer is directed to comply accordingly.

Date : 29.04.2021

  
District Judge,  
Mirzapur  
29.04.21